

SATYA PAL MALIK): (a) to (c) In consultation with the State Govt. the following projects have been prioritised for consideration of central financial assistance during 1990-91.

1. Wayside facilities at Mawala, Addilabad, between Vijawada and Vishakapatnam, at Venukonda, and at Ellur.
2. Floodlighting of Borra Caves with public convenience.
3. Restaurant at Anupu.
4. Development of cultural complex at Sardar Mahal.
5. Restaurant at Warangal Fort.
6. Craft Complex around Hussainsagar Lake.
7. Snack Bar at Kondapalli Fort.

The Survey of Tourist Spots is taken up on the recommendations of the State Government which depends upon the tourism potential of the

place. However, no survey has been made for places in district of Srikakulam.

[*Translation*]

Loans Advanced by Banks in Delhi

1519. SHRI KALPNATH SONKAR: Will the Minister of FINANCE be pleased to state the details of loans disbursed to the traders, unemployed youths and others by Banks in Delhi during the last seven months category-wise and bank-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): The data reporting system from banks does not generate information in the manner called for. The total outstanding advances under Priority Sectors of lending by all scheduled commercial banks as on last Friday of December, 1988 (latest data available) in Delhi were as under:--

<i>Category of advances</i>	<i>No. of accounts (in lakhs)</i>	<i>Balance outstanding (Rs. in crores)</i>
Total Priority Sector advances	2.11	1509.16
Of which		
(i) Retail Trade	0.33	29.29
(ii) Small business	0.47	28.09
(iii) Self Employed and Professionals	0.25	21.25
(iv) Small Scale Industries	0.41	974.86
(v) Agriculture	0.19	126.63
(vi) Small Road Transport Operators	0.13	103.83

[*English*]

Upgradation of Cities

1520. SHRI PRATAPRAO BABURAO BHOSLE: Will the Minister of FINANCE be pleased to state:

(a) the details of towns and cities upgraded recently;

(b) whether upgradation will enable the Central Government emp-

loyees to get enhanced house rent and city compensatory allowance from 1 July, 1990;

(c) if so, the details thereof;

(d) the background for upgradation of the town and cities; and

(e) the expenditure expected to be incurred on this account?